

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No.Estt.(RJS)/76/2018

Date : 07.09.2018

Shri Rajendra Kumar-II, an Officer in District Judge Cadre, presently posted as Judge, MACT No.1, Jaipur is hereby appointed/posted as the Presiding Officer of the Court of P.O., Spl. Court for Trial of cases under E.C. Act, Jaipur Metropolitan, Jaipur in addition to his own duties till further orders.

NOTE :-

1. The officer shall dispose off that much additional work so as to achieve at least 40% of the standard of work for which he is holding additional charge.
2. The cases in which accused are in custody or there are directions of higher Court(s) for time bound disposal of cases shall be decided on priority basis.

BY ORDER,


REGISTRAR GENERAL

No.Estt.b2(v)1/WA/2018/9804

Date : 07.09.2018

Copy forwarded to the following for information and necessary action:-

1. The Secretary to the Law Minister, Government of Rajasthan, Jaipur.
2. P.S. to All Hon'ble Judges at Jodhpur.
3. The Principal Secretary to the Government, Law Department-Cum-Legal Remembrance, Rajasthan, Jaipur.
4. The Secretary to the Government of Rajasthan, Department of General Administration (Gr.2), Jaipur.
5. The Secretary, Lokayukta, Sachivalaya, Jaipur.
6. The Accountant General, Rajasthan, Jaipur.
7. The Registrar General/Registrar(Vig.)/(Admn.)/(Rules)/(Class.)/(Exam.)/OSD (F&I)/Rajasthan High Court, Jodhpur and Registrar hq. At Delhi.
8. The Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/Bench, Jaipur.
9. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
10. All Deputy Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
11. **The District & Sessions Judge, Jaipur Metropolitan, Jaipur** with the request to serve/circulate the copy of this order to the concerned Courts/Officer/Treasury Officer as per direction issued vide this office letter No 17022 dated 08.10.2015.
12. The Director, Rajasthan State Judicial Academy, Jodhpur.
13. A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/Bench, Jaipur.

Personal File/
Conf./Accounts/General/
Sub.Court/Statistics/Computer Cell
RJS Leave/Jr.Actt./Building Cell


REGISTRAR GENERAL